CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 91/2009

Coram:

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri S.Jayaraman, Member
- 2. Shri V.S.Verma, Member
- 3. Shri M.Deena Dayalan, Member

DATE OF ORDER 2.8.2010

In the matter of

Approval of transmission tariff for transmission system associated with 400 kV Central Transmission Project-I in Southern Region for the period from 1.4.2009 to 31.3.2014.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon ...Petitioner Vs Karnataka Power Transmission Corporation Ltd. & Others ...Respondents

ORDER

The Commission vide its order dated 10.5.2010 in I.A.No. 2/2010 in Petition

No. 91/2009 allowed the petitioner to file by 31.7.2010 revised petition for approval of transmission tariff for transmission system associated with NLC Stage-I transmission system in Southern Region for the period from 1.4.2009 to

31.3.2014.

2. The petitioner vide its letter dated 26.7.2010 has submitted that requisite data on additional capital expenditure to revise the petition, requires receipt of compiled cost data from various site offices of it and preparation of the tariff details thereof and other details shall take come time. Accordingly, the petitioner has requested to extend the date of filing the revised petition by 30.11.2010.

3. The prayer made by the petitioner is allowed. The petitioner may file the revised petition for approval of transmission tariff in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 for the transmission system latest by 30.11.2010 after serving copies of the petition on the respondents.

sd/-(M. DEENA DAYALAN) MEMBER

(V.S.VERM) MEMBER

sd/-

sd/-(S.JAYARAMAN) MEMBER sd/-(Dr. PRAMOD DEO) CHAIRPERSON

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